

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVERNMENT OF INDIA**

Telephone No.24608718  
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Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA,  
New Delhi – 110023.

No.A-34/NCDRC/2017-2021

20<sup>th</sup> January, 2022

**OFFICE ORDER NO.09 OF 2022**

The Hon'ble President, National Consumer Disputes Redressal Commission, in continuation of Office Order No.01 of 2022 dated 3<sup>rd</sup> January, 2022 and Office Order No.05 of 2022 dated 10<sup>th</sup> January, 2022, while reviewing the situation due to resurgence of COVID-19 (Omicron Variant), is pleased to direct, as under:

- (i) the hearings of the cases listed for Final Hearing before the Hon'ble Benches of the National Commission from 24<sup>th</sup> January, 2022 onwards till 4<sup>th</sup> February, 2022, shall remain suspended except in the cases which are specifically directed to be listed for final hearing by the Hon'ble President during this period;
- (ii) a maximum number of 20 cases in the categories of '**Admission after Notice**', '**Miscellaneous**' and '**Directions**', shall be listed before each of the Hon'ble Benches from 24<sup>th</sup> January, 2022 onwards till 4<sup>th</sup> February, 2022;
- (iii) all fresh admission hearing cases shall be listed before Hon'ble Bench No.1 from 24<sup>th</sup> January, 2022 onwards till 4<sup>th</sup> February, 2022 in addition to 20 cases listed in the categories of Admission after Notice, Miscellaneous and Directions;
- (iv) the cases in which hearings shall remain suspended shall be listed in due course after giving notice to all concerned;

This issues with the approval of the Hon'ble President, National Commission.

  
(S. Hanumantha Rao)  
Joint Registrar

**Copy to:**

1. Ld. Sr.PPS to Hon'ble President
2. PS to Hon'ble Dr.S.M.Kantakar, Member
3. PS to Hon'ble Mr.C.Viswanath, Member
4. PS to Hon'ble Ms.Justice Deepa Sharma, Member
5. PS to Hon'ble Mr.Dinesh Singh, Member
6. PS to Hon'ble Mr.Justice Ram Surat Ram (Maurya), Member
7. PS to Hon'ble Mr.Subhash Chandra, Member
8. PS to Hon'ble Mr.Justice Karuna Nand Bajpayee, Member
9. PS to Hon'ble Mr.Binoy Kumar, Member
10. PA to Deputy Registrar,
11. AR (CC), AR(FA), AR(Admin.), OSD(RP)
12. SO (Listing)
13. Court Masters (Non-shorthand)
14. Notice Board
15. SO (IT) – with a request to upload this Notice on the website of NCDRC.